

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/6004/2004 - EX[DB]

Date 23/04/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S MADHYA PRADESH POLYPROPENE M.P
VILL-MENDHWA CHIKLOD ROAD, DISTT. RAISEN
M.P
M/S MADHYA PRADESH POLYPROPENE M.P

C.C.E.BHOPAL

Appellant
Vs
Respondent
dated

I am directed to transmit herewith a certified copy of Final order No. 269/2009 EX [DB]
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E.BHOPAL

48.ADMINISTRATIVE AREA, AREA HILLS, HOSHANGABAD
ROAD, BHOPAL M.P

2. Adv. / Consult

3 S.D.R

4 J.C.D.R.

5 Bar association. CESTAT. New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

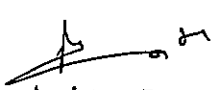
14 Easy Service Tax Online Dot Com Pvt.Ltd, 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors (P) Ltd, Law House, 1-8, Sector - 10, Faridabad 121003 (Haryana)

16 Office Copy

17 Guard file

18 SPS to Hon'ble President


Assistant Registrar
(Excise Appeal Branch)

**IN THE CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL, NEW DELHI
PRINCIPAL BENCH, COURT NO. I**

Excise Appeal No. 6004 /2004-Ex(BR)

[Arising out of Order-in-Appeal No. 302/CE/BPL/2004 dated 9.9.2004 passed by Commissioner (Appeals), Customs & Central Excise, Bhopal (MP)]

For approval and signature:

Hon'ble Mr. Justice R.M.S. Khandeparkar, President

Hon'ble Mr. M. Veeraiyan, Member (Technical)

-
1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
 2. Whether it should be released under Rule 27 :
of the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
 3. Whether Their Lordships wish to see the fair :
copy of the Order?
 4. Whether Order is to be circulated to the :
Departmental authorities?
-

M/s. Madhya Pradesh Polypropylene

Appellant

Vs.

Commissioner of Central Excise
Bhopal

Respondent

Appearance:

None for the Appellant

Mr. Surender Shah, DR for the Respondent

Date of Hearing/decision : 16.4.2009

FINAL ORAL ORDER NO. 269 / 09 - EX

Per Justice R.M.S. Khandeparkar (for the Bench):

None present for the appellant. Heard Shri Surender Shah, DR for the respondent. Appeal is dismissed for default. Interim relief, if any, stands vacated.

(Justice R.M.S. Khandeparkar)
President

(M. Veeraiyan ,
Member(Technical)

SS